

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2488**  
TO BE ANSWERED ON 11.03.2016

**ICPS**

2488. SHRI NISHIKANT DUBEY:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state;

- (a) whether the Government has implemented Centrally sponsored Integrated Child Protection Scheme (ICPS) for the improvement in the well being of children in different circumstances, including destitute children in the country;
- (b) if so, the details thereof;
- (c) the details of financial assistance provided to the States/UTs during the last three years, State/UT- wise;
- (d) the number of children benefited from such scheme/ programme across the country during the said period, State/UT-wise; and
- (e) the other measures taken/being taken by the Government for the welfare and rehabilitation of such children?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI MANEKA SANJAY GANDHI)

- (a) & (b): The Ministry of Women and Child Development is implementing the centrally sponsored Integrated Child Protection Scheme (ICPS) for rehabilitation and reintegration of **children in difficult circumstances, including destitute children in the country**. Under ICPS, financial assistance is provided to State Governments/UT Administrations for both institutional care and non-institutional care services. Accordingly, grants are provided for setting up and maintenance of Homes of various types, adoption agencies as well as Open Shelters in Urban and Semi-Urban areas, wherein children are provided with services required for ensuring their well being and development such as shelter, food, education, vocational training, counseling etc.

- (c): The details of financial assistance under ICPS provided to the States/UTs during the last three years, State/UT- wise is at **Annexure-I**.
- (d): The details of such children who have benefited under ICPS during the last three years, State/UT- wise is at **Annexure-II**.
- (e): The Ministry has been requesting the State Governments/UT Administrations from time to time to identify and register all Child Care Institutions (CCIs) under the provisions of Juvenile Justice (Care and Protection of Children) Act, 2015 so as to ensure that minimum standards of care can be maintained. To improve the condition of CCIs Government has enhanced financial norms under ICPS w.e.f 1st April, 2014. Some of the key features of the revised scheme are: Increased child maintenance grant from Rs. 750 to Rs. 2000 per child per month, increased financial norm for construction and maintenance of a new home for 50 children from Rs 77.61 lakh to Rs. 1.29 crore, increased financial support for a special unit of 10 children for children with special needs from Rs.4.22 lakh to Rs 10.48 lakh, flexibility in staffing pattern and enhanced cost of construction from Rs.600 per sq. ft to Rs.1000 per sq. ft or as per PWD norms, whichever is lower.

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**Annexure referred to in reply to part (c) of the Lok Sabha Unstarred Question No.2488 for 11.03.2016 raised by Shri Nishikant Dubey regarding ICPS.**

**The details of financial assistance under ICPS provided to the State/UT- wise during the last three years**

S.No.	Name of the States/UTs	2012-13			2013-14			2014-15		
		Amount Sanctioned (Rs. in Lakhs)	Amount Released (Rs. in Lakhs)	Amount Utilised (Rs. in Lakhs)	Amount Sanctioned (Rs. in Lakhs)	Amount Released (Rs. in Lakhs)	Amount Utilised (Rs. in Lakhs)	Amount Sanctioned (Rs. in Lakhs)	Amount Released (Rs. in Lakhs)	Amount Utilised (Rs. in Lakhs)
1	Andhra Pradesh	1689.48	1689.48	1953.42	1206.50	1206.50	1107.21	301.62	301.62	275.24
2	Arunachal Pradesh	147.05	147.05	-	54.74	54.74	26.50	130.68	130.68	84.17
3	Assam	740.36	740.36	415.02	1080.00	1080.00	1020.50	1010.36	1010.36	1332.49
4	Bihar	871.78	871.78	791.62	957.56	957.56	515.42	204.75	204.75	1721.60
5	Chhattisgarh	397.30	397.30	340.90	213.34	213.34	213.34	821.24	821.24	1620.47
6	Goa	-	-	-	-	-	-	100	100	240.11
7	Gujarat	1213.28	1213.28	802.81	979.35	979.35	1004.35	1925.75	1925.75	1404.29
8	Haryana	748.85	748.85	669.14	1085.51	1085.51	846.59	1526.72	1526.72	678.15
9	Himachal Pradesh	-	-	60.33	84.96	84.96	153.23	835.71	835.71	228.25
10	Jammu & Kashmir	-	-	-	-	-	-	-	-	-
11	Jharkhand	-	-	11.53	144.96	144.96	471.75	36.03	36.03	87.32
12	Karnataka	1856.50	1856.50	2125.05	2403.63	2403.63	2388.38	3689.87	3689.87	3747.81
13	Kerala	-	-	428.16	718.17	718.17	426.65	1354.35	1354.35	1340.30
14	Madhya Pradesh	1223.10	1223.10	514.84	546.03	546.03	546.03	1889.69	1889.69	2096.53
15	Maharashtra*	976.71	976.71	1115.11	557.56	557.56	1510.80	762.32	762.32	*
16	Manipur	311.28	311.28	224.93	658.15	658.15	511.26	138.48	138.48	1986.84
17	Meghalaya	474.30	474.30	555.86	762.45	762.45	762.45	2003.83	2003.83	1975.50
18	Mizoram	504.95	504.95	553.22	696.42	696.42	712.76	1919.02	1919.02	1919.02
19	Nagaland	838.32	838.32	838.32	911.41	911.41	911.41	957.41	957.41	1662.70
20	Orissa	671.33	671.33	537.93	1227.20	1227.20	1224.57	2544.82	2544.82	1786.31

S.No.	Name of the States/UTs	2012-13			2013-14			2014-15		
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21	Punjab	-	-	10.46	191.27	191.27	216.10	507.12	507.12	570.61
22	Rajasthan	2014.93	2014.93	1930.62	2347.56	2347.56	2288.27	3395.82	3395.82	3654.40
23	Sikkim	-	-	-	15.97	15.97	54.55	390.24	390.24	413.88
24	Tamil Nadu	4326.82	4326.82	1672.87	2131.05	2131.05	1541.83	3067.10	3067.10	2804.89
25	Telangana	-	-	-	-	-	-	2087.59	2087.59	203.53
26	Tripura	190.30	190.30	190.30	124.42	124.42	124.42	1227.34	1227.34	1073.70
27	Uttar Pradesh	1662.48	1662.48	1608.77	1109.39	1109.39	1009.45	1798.90	1798.9	3552.11
28	Uttarakhand	-	-	-	333.92	333.92	-	83.48	83.48	11.05
29	West Bengal	547.06	547.06	691.92	2373.04	2373.04	2046.26	2574.04	2574.04	4348.35
30	Andaman & Nicobar Island	-	-	-	-	-	-	145.90	145.90	0.00
31	Chandigarh	49.84	49.84	49.84	17.58	17.58	42.26	362.22	362.22	228.30
32	Dadra & Nagar Haveli	12.78	12.78	12.78	2.09	2.09	3.15	68.61	68.61	6.71
33	Daman & Diu	16.53	16.53	7.86	69.28	69.28	19.32	80.61	80.61	32.73
34	Delhi	1093.98	1093.98	319.15	404.73	404.73	502.44	606.22	606.22	838.68
35	Lakshadweep	-	-	-	-	-	-	-	-	-
36	Puducherry	150.00	150.00	348.09	64.66	64.66	340.46	1168.57	1168.57	676.23

\* Statement of expenditure have not received from these States/UTs.

referred to in reply to part (d) of the Lok Sabha Unstarred Question No. 2488 for 11.03.2016 raised by Shri Nishikant Dubey regarding

**State/UT-wise details of number of children who have benefited under the Integrated Child Protection Scheme during the last three years from various types of Homes**

Sl. No.	Name of the State	Institutional Care [Homes]											
		2012-13			2013-14			2014-15			2012-13		2013-14
		2012-13	Beneficiaries	2013-14	Beneficiaries	2014-15	Beneficiaries	2015-16	Beneficiaries	2012-13	Beneficiaries	2013-14	
1	Andhra Pradesh	105	6687	105	6687	55	1025	67	4307	23	230	23	
2	Arunachal Pradesh	1	50	1	50	-	-	3	50	1	10	1	
3	Assam	7	221	35	594	24	1320	35	612	4	40	8	
4	Bihar	14	815	20	1186	16	539	46	1787	2	20	10	
5	Chattisgarh	29	1243	29	1243	36	1388	60	1143	1	10	1	
6	Goa	-	-	-	-	2	28	1	43	-	-	-	
7	Gujarat	54	2344	54	2038	50	2058	54	2082	9	90	9	
8	Haryana	22	597	22	1206	12	647	20	1033	3	30	3	
9	Himachal Pradesh	22	1673	22	1673	18	615	26	839	1	10	1	
10	Jammu & Kashmir	-	-	-	-	-	-	-	-	-	-	-	
11	Jharkhand	15	527	16	527	4	114	17	601	5	50	3	
12	Karnataka	77	2217	77	3377	64	2823	81	3330	24	240	24	
13	Kerala	28	1035	24	681	8	673	29	861	14	140	8	
14	Madhya Pradesh	44	1565	44	1565	32	1325	67	1879	24	240	24	
15	Maharashtra	86	4432	86	4432	19	945	81	4411	17	170	17	
16	Manipur	12	507	19	791	19	513	26	710	6	60	6	
17	Meghalaya	18	732	38	1000	35	1071	21	707	1	10	1	
18	Mizoram	25	153	25	153	30	1256	45	586	4	40	4	
19	Nagaland	22	704	22	722	9	468	28	832	2	20	2	
20	Orissa	99	9611	99	6986	150	13452	95	7027	15	150	15	
21	Punjab	15	396	15	396	13	602	19	768	5	50	5	

22	Rajasthan	80	2419	80	2751	36	1226	83	2775	36	360	36
23	Sikkim	5	228	5	228	8	365	13	513	1	10	1
24	Tamil Nadu	243	18452	243	18452	227	15236	232	16671	15	150	15
25	Telangana	-	-	-	-	45	2432	49	2822	-	-	-
26	Tripura	13	436	13	436	16	800	26	1300	9	90	9
27	Uttar Pradesh	64	2079	64	2079	38	867	80	2583	5	50	5
28	Uttarakhand	-	-	15	250	6	250	15	266	-	-	2
29	West Bengal	53	3060	61	3787	47	2253	63	3770	14	140	26
30	Andaman & Nicobar Island	-	-	-	-	5	310	5	310	-	-	-
31	Chandigarh	2	223	2	223	8	475	9	485	-	-	-
32	Dadra & Nagar Haveli	-	-	-	-	-	-	-	-	-	-	-
33	Daman & Diu	1	0	1	0	1	50	-	-	-	-	-
34	Delhi	25	1995	25	1995	17	1202	23	1419	2	20	2
35	Lakshadweep	-	-	-	-	-	-	-	-	-	-	-
36	Puducherry	27	1266	27	1266	24	1253	29	1565	2	40	2
	Total	1208	65667	1289	66774	1074	57581	1448	68087	245	2470	263